

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:895

ANSWERED ON:01.03.2013

DESTITUTE CHILDREN

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Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the mechanism being adopted by the Government to identify to the number of orphan/ street/destitute/neglected children in the country;
- (b) the details of the schemes/programmes being run for the welfare and rehabilitation of such children;
- (c) whether the Government has reviewed these schemes/programmes;
- (d) if so, the details and the outcome thereof, and
- (e) the funds sanctioned and utilised by the States during each of the last three years and the current year?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) & (b):The Ministry of Women and Child Development is implementing the comprehensive Integrated Child Protection Scheme (ICPS) for the welfare and rehabilitation of children in difficult circumstances. One of the objectives of ICPS is to map the needs and services for children and families at risk. Financial assistance is provided to the State Governments/UT Administrations under the Scheme for, inter-alia, undertaking such exercise at district level and assessing the number of children in difficult circumstances.

Another Scheme being implemented since 2004-05 in urban areas by the Ministry is the Scheme for Welfare of Working Children in Need of Care and Protection for providing support for the wholesome development of child workers and potential child workers, especially those with none or ineffective family support.

(c) & (d):The progress of implementation of ICPS is reviewed from time to time in regular meetings at State, regional and national levels, through monitoring reports received from the States and by the Project Approval Board set up in the Ministry to appraise and approve the financial proposals received from States Governments/ UT Administrations.

The Scheme for Welfare of Working Children in Need of Care and Protection was evaluated by National Institute for Public Cooperation and Child Development (NIPCCD) during the year 2009-10. Thereafter, a Committee was set up in the Ministry for examining the evaluation report and recommending changes to the Scheme. The Committee has recommended that, to avoid duplication of efforts and provide more comprehensive services to vulnerable children including working children, it would be advisable to discontinue the Scheme for Welfare of Working Children and cover the targeted children under the Open Shelter Component of the ICPS.

(e): Whereas, under ICPS funds are released to State Governments/UT Administrations and Childline India Foundation (CIF) only, under the Scheme for Welfare of Working Children in Need of Care and Protection, funds are directly released to the Non Governmental Organisations (NGOs) for implementing the scheme. The details of funds sanctioned under ICPS and Scheme for Welfare of Working Children in Need of Care and Protection during the last three years and the current year are as under:

Sl.No. Name of the Scheme Grant-in-Aid sanctioned (Rupees in Crores)

	2009-10	2010-11	2011-12	2012-13
				(up to 26.02.2013)

1. Integrated Child Protection Scheme (ICPS)	42.63	115.15	177.54	236.32
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2. Scheme for Welfare 9.50 10.19 9.65 8.11
of Working
Children in
Need of Care
and Protection

The funds sanctioned and released to State Governments/UT Administrations/Non Governmental Organisations are generally utilised by them. However, the unspent balance, if any, is adjusted from the eligible grant for the subsequent year.